

HIGH COURT OF BOMBAY

NOTICE

IN CONTINUATION to this Office Notice dated 1st August 2024, **IT IS HEREBY NOTIFIED** for the information of the Advocates, Offices of Government Pleader and litigants at the High Court of Bombay and its Benches at Nagpur, Aurangabad and the High Court of Bombay at Goa that : -

The Physical filing of Judicial Proceedings/Documents in respect of Case Types for which e-Filing is mandatory, will be accepted by the Registry **on 12th August 2024**. The soft copies of the judicial proceedings/documents shall be provided to the Registry alongwith physical file(s).

Dated this 12th day of August 2024

Sd/-

(S.B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-

(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.